NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/19/ (IB)/2017

NAME OF THE PETITIONER(S)

: SANDHYA MEHTA

NAME OF THE RESPONDENT(S)

: ROYAL SPLENDOUR DEVELOPERS PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

The counsel for the petitioner submitted that the petitioner could not make compliance with the provisions of Section 9 (3) (b) and (c) of the I & B Code, 2016. The Petition abates, the same is dismissed with a liberty to the Petitioner to file afresh, if so advised.

J- J- Jongo Ra.

(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tariq) Member (Judicial)